## RAJYA SABHA

[21 August, 2000]

## CAGs recommendation on Government Presses

† 3079. SHRI P.K. MAHESHWARI: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government are aware that the work costs more in Government printing presses in comparison to that of private printing presses;

(b) if so, whether Government have taken note of the observations of Comptroller and Auditor General of India in which it has been recommended that keeping in view the said reasons the need to continue the Government presses should critically be examined;

(c) if so, whether Government propose to investigate the reasons of under utilisation of 21 printing presses of Government;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) Yes, Sir.

(b) Yes, Sir.

(c) to (e) The Government are aware of the reasons for under utilisation of the Government of India Presses which are as under:—

- (i) Old technology in some Presses;
- (ii) Shortage of power;
- (iii) Short-run jobs; and
- (iv) Mismatch of operatives with reference to machines.

## Pending complaints in Sarojini Nagar CPWD Enquiry Office

3080. SHRI SURESH PACHOURI: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the number of written requests for carrying out repair works of walls/ roofs etc. of Government quarters located in YZ block of Sarojini Nagar, New Delhi pending with CPWD Enquiry Office, Sarojini Nagar since May, 2000 to till date;

(b) the reasons for not carrying out the required repairs; and

<sup>+</sup> Original notice of the Question was received in Hindi.

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